

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 976
To BE ANSWERED ON 08.02.2019

ICDS-CAS

976. SHRIMATI SANTOSH AHLAWAT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has identified fake beneficiaries registered with anganwadi centres across the country and if so, the details thereof along with the action taken by the Government in this regard, State/UT-wise; and
- (b) whether the Government has launched Integrated Child Development Services – Common Application Software (ICDS-CAS) application for smartphones to identify fake beneficiaries enrolled under Anganwadi and if so, the details thereof along with the details of the smartphones distributed by the Government with CAS State wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) No such data is maintained by the Ministry. The beneficiaries under the Anganwadi Services of Integrated Child Development Services Scheme are identified on the basis of Aadhaar card which is used as identify document for services or benefits which brings in transparency and efficiency and enables beneficiaries to get their entitlements.

The beneficiaries not possessing Aadhaar card are assisted by the field functionaries to obtain the Aadhaar card. Till such time, they are provided the services on the basis of alternative identification document. This is an important tool to eliminate fake beneficiaries, if any.

- (b) Yes Madam, the Government has launched Integrated Child Development Services – Common Application Software (ICDS-CAS) application and procurement of smart phones is part of POSHAN Abhiyaan. The purpose of use of smart phones is to do Real Time Monitoring besides capturing other related data which is recorded in the bulky registers used by the AWWs. The details of smart phones procured by the States/UTs are at **Annexure-I**.

Annexure-I

Statement of refer to Lok Sabha Un-Statement Question No. 976 dated 08.02.2018

State/UT-wise details of smartphone procurement and AWW data uploaded on ICDS-CAS

As on 05.02.2019

Sl.No.	State/UT	Mobile Procurement		Data Uploaded
		Total Mobile required (PD+LS+ AWW+5%)	Mobile procured as on 01.02.2019 in State/UT	Total AWWs Uploading Data
1	Andaman & Nicobar Islands	791	0	0
2	Andhra Pradesh	60,706	60,726	51,116
3	Arunachal Pradesh	6,901	0	0
4	Assam	67,410	0	0
5	Bihar	1,25,862	13,480	12,445
6	Chandigarh	495	496	450
7	Chhattisgarh	57,288	29,942	10,473
8	Dadra & Nagar Haveli	330	315	303
9	Daman and Diu	119	114	99
10	Delhi	11,995	0	0
11	Goa	1,389	0	0
12	Gujarat	58,261	0	0
13	Haryana	28,484	0	0
14	Himachal Pradesh	20,725	8,000	0
15	Jammu & Kashmir	35,025	777	0
16	Jharkhand	42,096	11,777	9,452
17	Karnataka	72,049	0	0
18	Kerala	36,649	0	0
19	Lakshadweep	131	0	0
20	Madhya Pradesh	1,06,015	29,752	27,751
21	Maharashtra	1,20,685	0	0
22	Manipur	12,549	0	0
23	Meghalaya	6,428	0	0
24	Mizoram	2,479	1,598	1,198
25	Nagaland	4,409	0	0
26	Odisha	80,894	0	0
27	Puducherry	939	9	0
28	Punjab	29,938	0	0
29	Rajasthan	67,773	23,005	14,091
30	Sikkim	1,442	0	0
31	Tamil Nadu	59,696	20,150	7,806
32	Telangana	38,973	11,398	5,516
33	Tripura	11,137	0	0
34	Uttar Pradesh	2,07,648	54,818	28,678
35	Uttarakhand	21,809	7,696	0
36	West Bengal	1,31,078	0	0
	Total	15,30,596	2,74,053	1,69,378